

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 967 of 2020

IN THE MATTER OF:

Stressed Assets Stabilization Fund

...Appellant.

Versus

Sethi Engineers and Foundry Ltd.

...Respondent.

Present:

For Appellant: Mr. Sanjay Bhatt, Mr. Sumit Nagpal, Advocates.

For Respondent: Mr. Y Suryanarayan, Advocate.

ORDER
(Virtual Mode)

12.04.2021 Learned Counsel for the Appellant partly heard.

List the Appeal for further arguments as Part-Heard on **06th May, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)